

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD BENCH
Court 2**

IA/35(MP)2021 in TP 126 of 2019 [CP(IB) 240 of 2019]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.03.2021**

Name of the Company: Prime Exotica Flat Purchasers Welfare
Association

V/s

Premshree Devcon Pvt Ltd

Section: 27 IBC.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing)

Mr. Devul Dighe, advocate, appeared on behalf of the Applicant.

Mr. Rajat Lohia, advocate, appeared on behalf of the Respondent.

The pleadings are complete.

List the matter for hearing on 16.04.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 19th day of March, 2021

Manorama
**MANORAMA KUMARI
MEMBER JUDICIAL**